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Kerala Eletricity Duty (Amendment) Act, 1977 21 of 1977

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Kerala Eletricity Duty (Amendment) Act, 1977

21 of 1977

An act further to amend the Kerala Electricity Duty Act, 1963. WHEREAS it is expedient further to amendthe Kerala Electricity Duty Act, 1963, for the purpose hereinafter appearing; Be it enacted in the Twenty-eight Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Kerala Electricity Duty (Amendment) Act, 1977.

2. Amendment Of Section 8 :-

In section 8 of the Kerala Electricity Duty Act, 1963 (23 of 1963), for the words "twelve per cent", the words "eighteen per cent" shall be substituted.